GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER AND SANITATION

LOK SABHA UNSTARRED QUESTION NO. 801 TO BE ANSWERED ON 02.12.2021

IMPLEMENTATION OF JAL JEEVAN MISSION

801. DR. JAYANTA KUMAR ROY: SHRIMATI. SANGEETA KUMARI SINGH DEO:

Will the Minister of Jal Shakti be pleased to state:

- (a) The details of villages identified for implementation of Jal Jeevan Mission (JJM) in Jalpaiguri and Bolangir Parliamentary constituencies since inception, district wise;
- (b) the physical progress achieved and financial outlay involved in the implementation of scheme in the said Parliamentary constituencies since inception, year wise;
- (c) whether there has been reports of irregularities in the implementation of JJM at the level of State Governments of West Bengal and Odisha;
- (d) if so, whether there is an urgent need for involving public representatives like MLAs, MPs in monitoring the implementation of JJM; and
- (e) if so, the steps being taken by the Union Government in this regard?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI (SHRI PRAHLAD SINGH PATEL)

(a) and (b) Government of India is implementing Jal Jeevan Mission (JJM)in partnership with States, to make provision of potable tap water supply to every rural household by 2024. District/ Parliamentary constituency-wise allocation of fund, are not made at Government of India level. The district/ village-wise status of tap water connection to rural households, as reported by the States/ UTs, including those in Jalpaiguri and Bolangiris available on JJM dashboard, which is in public domain and available on:

https://ejalshakti.gov.in/jjmreport/JJMIndia.aspx

- (c) No such irregularities have been reported in the implementation of JJM in West Bengal and Odisha.
- (d) and (e) Members of Parliament (MP)/ elected representatives to play key role in mobilizing the local community and empowering them to ensure assured piped water supply to rural households. Provisions have been made to enable their participation to make Jal Jeevan Mission truly a people's movement, i.e. 'Jan Andolan'. An advisory has been issued to all States/ UTs elaborating the roles of MPs and they can participate in the meetings of District Water & Sanitation Mission (DWSM), get involved in activities such as quarterly review of progress in districts, promote community engagement and participation, prioritize convergence of other centrally sponsored programme funds, resolution of bottlenecks in implementation of schemes, etc.
